

## **HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.**

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 22<sup>nd</sup> April, 2014

### **NOTIFICATION**

In partial modification of this Registry notification No.HHC/GAZ/14-53/74-V-138-160, dated 11.4.2014, following transfers and postings of the members of H.P. Judicial Service in the cadres of District Judges /Additional District Judges/ Civil Judges (Senior Division) /Civil Judge (Junior Division) are hereby ordered with immediate effect:-

1. Shri K.K. Sharma, Additional District and Sessions Judge (II), Kangra at Dharamshala is posted as Additional District and Sessions Judge (I) Kangra at Dharamshala vice serial No.2 below.
2. Shri Davinder Kumar Additional District and Sessions Judge (I) Kangra at Dharamshala is posted as Additional District and Sessions Judge (II) Kangra at Dharamshala vice serial No.1 above.
3. Shri Prem Pal Ranta Additional District and Sessions Judge (II) Solan is posted as Additional District and Sessions Judge (I) Solan vice serial No.4 below.
4. Shri P.S. Samyal, Additional District and Sessions Judge (I) Solan is posted as Additional District and Sessions Judge (II) Solan vice serial No.3 above.
5. Shri Partap Singh Thakur, OSD (Establishment & Buildings), High of H.P. Shimla is posted as Central Project Coordinator in the High Court. He will also look after the work of protocol and Guest Houses.
6. Ms. Kanta Verma, Civil Judge (Senior Division)- ACJM (II) Shimla is posted as such in Court No.(I), Shimla vice serial No.7 below.
7. Shri Amit Mandyal Civil Judge (Senior Division)-ACJM (I) Shimla posted as such in Court No.(II) Shimla vice serial No.6 above.
8. Shri Kapil Sharma Civil Judge (Senior Division)-cum-JMIC (I) Paonta Sahib is posted as such in Court No.II Paonta Sahib.
9. Shri Gaurav Sharma, Civil Judge (Junior Division) Manali, under transfer as Central Project Coordinator is re-transferred and posted as Civil Judge (Junior Division) Court No.II, Nurpur vice serial No.10 below.
10. Shri Sandeep Singh Sihag, Civil Judge (Junior Division) –cum-JMIC(II), Nurpur is transferred and posted as Civil Judge (Jr. Division)-cum-JMIC, Manali vice serial No.9 above.
11. Ms. Monika Sombal, Civil Judge (Jr. Division)-cum-JMIC (III) Hamirpur is posted as such in Court No.(II), Hamirpur.
12. Ms. Geetika Kapila, Civil Judge (Jr. Division)-cum-JMIC (IV) Mandi is posted as such in Court No.(III), Mandi.
13. Sh. Vikas Gupta, Civil Judge (Jr. Division)-cum-JM (IV) Hamirpur is posted as such in Court No.(III), Hamirpur vice serial No.11 above.
14. Shri Nav Kamal, Civil Judge (Jr. Division)-cum-JM (VIII) Shimla is posted as such in Court No.(VII), Shimla.
15. Ms. Anshu Chaudhary, Civil Judge (Junior Division)-cum-JM is posted as such in court No.(II) Amb for practical field training,
16. Shri Nishant Verma, Civil Judge (Jr. Division)-cum-JM is posted as such at Anni for practical field training.
17. Ms. Pratibha Negi, Civil Judge (Jr. Division)-cum-JM (II), Paonta Sahib is transferred and posted as such at Court No.(III), Ghumarwin for practical field training.
18. Ms. Anita Sharma Civil Judge (Jr. Division)-cum-JM (IV), Shimla is transferred and posted as such at Bilaspur for practical field training.
19. Shri Baljit, Civil Judge (Jr. Division)-cum-JM is posted as such in Court No.(III), Amb for practical field training.
20. Shri Jitender Kumar, Civil Judge (Jr. Division)-cum-JM is posted as such in Court No.2, Sarkaghat for practical field training.
21. Ms. Abha Chauhan, Civil Judge (Jr. Division)-cum-JM is posted as such in Court No.(II), Solan for practical field training.

22. Shri Ajay Kumar, Civil Judge (J r. Division)-cum-JM, Jubbal is transferred and posted as such in Court No.4, Hamirpur for practical field training.
23. Ms. Akanksha Dogra, Civil Judge (Jr. Division)-cum-JM(II), Palampur is transferred and posted as such in Court No.(IV), Mandi for practical field training
24. Shri Vivek Kaisth, Civil Judge (Jr. Division)-cum-JM (III), Shimla is posted as such in Court No. (VIII), Shimla for practical field training.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**

Endst. No HHC/GAZ/14-53/74-V-10608-10630

Dated: 22.4.2014.

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Administration)/ Registrar(Rules) /Registrar (Judicial/ Registrar(Vigilance)/OSD-Personnel/O&A and Library/OSD Establishment & Building/ CPC OSD-IT /Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officer (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ /Registrar (Administration)/ Registrar (Rules) /Registrar (Judicial/ Registrar (Vigilance)/High Court of Himachal Pradesh, Shimla.
19. All the District Treasury Officer/ Treasury Officers, in H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office order No.HHC/Admn.1 (18)/78-XII- Loose-836-41, dated 8.01.2014.
23. Guard file.

Additional Registrar (Admn).